

C.I.S Centre Rewari  
Surdha Centre

COURT OF SH.PAWAN KUMAR, ENQUIRY OFFICE-CUM-CIVIL JUDGE (JUNIOR DIVISION), REWARI.

GENERAL PUBLIC NOTICE

It is informed that file of Civil Suit No.6/03.01.1994, titled Budh Ram and others Versus mani Ram, decided on 04.01.1994 by Shri M.L.Gulati, the then Sub Judge, Rewari, Goshwara No.39883/DR has been lost and not traceable. Any person who finds it, or have it or have any document of the aforesaid file either certified or otherwise is requested to submit the same or its copy to the Reader of the court of undersigned upto 02.07.2016.

Given under my hand and the seal of this court on this 10<sup>th</sup> day of June, 2016.

(Pawan Kumar),  
Enquiry Officer-cum-  
C.J.J.D., Rewari 10.06.2016